

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 05.03.2019 (TUESDAY)**

**Court – II**  
**10:30 AM**

**In the court of Hon'ble Mr. Balvinder Singh, Member (Technical)**

**For Orders (Refixing the date of Hearing)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 90-91 of 2018	Neptune Overseas Ltd. Vs. National Multi Commodity Exchange of India Ltd. <b>With</b>	NakulMohta	Mohit D Ram (R-1) SumeshDhawan (R-2)
2.	Comp. App. (AT) No. 324 of 2018	Neptune Overseas Ltd Vs National Multi Commodity Exchange Of India Ltd & Anr	Reena jain	Mohit D. Ram Monisha

**For Admission (After Notice)**

3.	Comp. App (AT) No. 273 of 2018	Om Prakash Avulla Vs Achala Gold Agritech Investments Ltd & Ors. <b>With</b>	Dhruv Gupta	Ankit Roopanwal, Sudakshina Rathore,
4.	Comp. App. (AT) No. 311 of 2018	U.V Hari Prasada Raju &Ors Vs Achala Gold Agritech Investment Ltd & Ors.	Ankit Roopanwal	P. Nagesh (R2-R5)

**For Hearing**

5.	Comp. App. (AT) No. 178 of 2018	IndraMuthuvel and Ors. Vs. S. Balasubramanian and Ors.	K.S. Mahadevan	V. Ramasubramania n, S. Gowthmam
6.	Comp. App (AT) No. 322 of 2018	Dhananjay Krishnanath Gaikwad & Ors. Vs. Tuljabhavani Cold Storage Pvt. Ltd. & Anr.	Aaditya A. Pandey	Samrat K. Shinde-R1 Kaushik Poddar (R-2)
7.	Comp. App. (AT) No. 408 of 2018	Vintage Hotels (P) Ltd. & Anr. Vs. Ahamed Nizar Moideen Kunhi Kunhimahin	Mayilsamy. K	Deepak Jain

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**By Order**  
**-sd/-**

**Registrar**